

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.188/241//HDB/2016
NAME OF THE COMPANY	
	Sri Vijaya Gayathri Cold Storage Private Limited & (04) Others
NAME OF THE PETITIONER(S)	Nelakuditi Hari Krishna
NAME OF THE RESPONDENT(S)	Sri Vijaya Gayathri Cold Storage Private Limited & (04) Others
UNDER SECTION	241

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
I.V.A.S. Raithored In V. R. Advula	Adval	rainfrancoallulifollal resimmations	pared

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidamlowany	ALS	9849056652	do

Heard Shri. D.V.A.S. Ravi Prasad learned counsel for the petitioner and Shri. S. Chidambaram learned PCS for the respondent-2 and he undertakes to file vakalat for respondent Nos.2 to 4 and requests time. Post the case on 26.10.2017.

Member (Technical)

Member (Judicial)